

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
 HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/13/KOB/2022
SECTION	213, 241 & 242 C/ACT
NAME OF PARTIES	K C THOMAS & 37 OTHERS V/S CASINO HOTELS LTD & 11 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	K S RAVICHANDRAN & S MANJULADEVI.
RESPONDENTS ADVOCATE/ PROFESSIONAL	MENON & PAI.

17 April 2024

O R D E R

IA(C/ACT)/108/KOB/2023 in CP/13/KOB/2022

Matter heard for a considerable time and **reserved for orders.**

IA(C/ACT)/183/KOB/2022 in CP/13/KOB/2022

Matter heard for a considerable time and **reserved for orders.**

CP/13/KOB/2022

Learned Authorised representative, Mr. K S Ravichandran appears physically along with Learned Counsel, Ms. Manjula Devi and Learned Counsel, Ms. Srinithi for the Petitioners. Learned Counsel, Mr. Paulose C Abraham appears physically on behalf of the Respondents.

Matter heard for a considerable time and **reserved for orders.**

Parties are at liberty to written submissions along with the judgements they are relying upon within a period of 7 days.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T. KRISHNA VALLI
MEMBER (JUDICIAL)